

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 01.08.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2367 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Rakesh Kumar Vs. Sanjay Gupta of AAA Insolvency Professionals LLP, Being Liquidator of Samtel Color Ltd.	Simran Jyot Singh
<b>2.</b>	I.A. No. 2368 of 2019 in Comp. App. (AT) No. _ of 2019	Shakti Bhushan & Ors. Vs. Titan Company Ltd.	Dhruv Gupta

**For Cross Examination**

<b>3.</b>	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	Kotla Harshavardhan
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**By Order**  
**-sd/-**

**Assistant Registrar**